

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW
BENCH LUCKNOW

O.A. No. 452/2005

THIS THE 14 th DAY of NOVEMBER, 2005

HON'BLE MR. JUSTICE R.K.BATTA, VICE CHAIRMAN
HON'BLE SHRI S.P. ARYA MEMBER (A)

R.C. Bhartiya S/o Late Shri Chhotelal Bhartiya Retired Assistant Chief Ticket Inspector North Central Railway Hose No. 2/111, Lamatinier Purwa Post Hazratganj, Lucknow.

Applicant.

By Advocate: Dharmendra Awasthi.

VERSUS

1. Union of India, through its Secretary Ministry of Railways Rail Bhawan, New Delhi.

Respondents.

BY Advocate: Shri N.K. Agarwal.

ORDER(ORAL)

BY HON'BLE MR.JUSTICE R.K.BATTA, VICE CHAIRMAN.

Learned counsel Shri Dharmendra Awasthi files Vakalatnama on behalf of the applicant. Learned counsel for applicant states that certain necessary parties are required to be joined in this O.A. and also some additional pleadings will have to be incorporated. He therefore seeks to give liberty to withdraw this application in order to file fresh O.A. The applicant is allowed to withdraw the application with liberty to file a fresh O.A. within four weeks.

The O.A. is dismissed as withdrawn without any order as to costs.


(S.P. Arya)
Member (A)


(R.K. Batta)
Vice Chairman.

CR
Copy of order
prepared on 16/11/05
v.
16/11/05